

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 189
ANSWERED ON 15/03/2022

HOUSING TO ALL HOMELESS UNDER PMAY-G

*189. SHRI ASHOK MAHADEORAO NETE:
SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has resolved to provide housing to all the homeless citizens of the country by the year 2022 under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) and if so, the details thereof;
- (b) whether the poor people of the country especially of the Gadchiroli-Chimur tribal majority Parliamentary Constituency, who have bought TV, Mobile, Refrigerators, Motor cycle etc. on installments and who have only five acres of land, are being deprived of the facility of housing as they come under category D;
- (c) if so, whether the Government has taken or proposed to take steps to ensure housing to those beneficiaries of the country especially of Gadchiroli-Chimur Parliamentary Constituency of Maharashtra, who come under the PMAY category 'D', by relaxing the strict conditions laid down for this category and if so, the details thereof; and
- (d) whether the Government has taken or proposes to take steps to provide houses under PMAY-G to villagers living in small villages in far flung areas of Shrirampur, Rahata, Kopargaon, Rahuri, Nevasa, Sangamner and Akole tehsils falling under Shirdi Parliamentary Constituency of Maharashtra through their inclusion in 'D' plus list of the said yojana by conducting re-survey and if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PART (a) to (d) OF LOK SABHA STARRED QUESTION NO. *189 TO BE ANSWERED ON 15.03.2022 REGARDING HOUSING TO ALL HOMELESS UNDER PMAY-G

(a) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024.

(b) Under PMAY-G, the beneficiaries have been identified based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011. On application of exclusion criteria, a priority list called the Permanent Wait List (PWL) is prepared for the States/UTs. The PWL is further subjected to verification by Gram Sabhas and completion of an Appellate Process thereafter. This process of exclusion is also applied to beneficiaries registered by the States/UTs in Awaas+ (known as Category/List-‘D’ in Maharashtra). Households who own TV, Mobile, Refrigerators, Motor cycle, etc. are excluded from the list. The criteria of exclusion is equally applicable all over the country.

(c) At present, there is no such proposal under the consideration of the Ministry for relaxation of exclusion criteria of PMAY-G.

(d) At present, there is no proposal under the consideration of the Ministry for conducting re-survey for inclusion of additional beneficiaries in the Awaas+ list.
